

HIGH COURT OF CHHATTISGARH, BILASPUR


ORDER

No. 74
II-13-9/2020

Bilaspur, dated 28 August, 2020

In view of condition no. 02 of his appointment order no. 77 (App.) dated 22.08.2018, the services of **Shri Dakeshwar Prasad Kaushik S/o Shri Punirm Kaushik**, Contingency Paid Employee of this Registry are **dispensed with**, with immediate effect.

By order of Hon'ble the Chief Justice


26.08.2020

(**Neelam Chand Sankhla**)
Registrar General


Endt. No. 7785
II-13-9/2020

Bilaspur, dated 24 August, 2020

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1. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Additional Registrar (DE & E/Admn.), High Court of Chhattisgarh, Bilaspur,
3. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of this High Court,
4. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
5. Assistant Registrar (Accounts/Estt.), High Court of Chhattisgarh, Bilaspur,
6. Court Officer, High Court of Chhattisgarh, Bilaspur,
7. Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur,
8. **Shri Dakeshwar Prasad Kaushik S/o Shri Puniram Kaushik**, Vill.-Kureli, Post-Sagar, Tah.-Takhatpur, Distt.-Bilaspur (C.G.) Pin-495220.

for information /necessary action.


26.08.20

(**Neelam Chand Sankhla**)
Registrar General

*Be uploaded
on website*

31.8.20